

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.506/2018
In
OA No.1213/2016**

New Delhi, this the 18th day of October, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr.A.K.Bishnoi, Member (A)**

Mohan Yadav
Aged about 51 years
S/o Shri Ghan Shyam Yadav
Assistant Teacher
MCPS Saidula Jab, SDMC
South Zone,
New Delhi-16. Applicant

(By Advocate :Mr. Ranjit Sharma)

Versus

1. Praveen Kumar Gupta
The Commissioner
North Delhi Municipal Corporation
Civic Centre JLN Marg,
New Delhi -2.
2. Puneet Goyal
South Delhi Municipal Corp
Through the Commissioner at
Civic Centre,
J.L.N. Marg
New Delhi-2. Respondents

(By Advocate :Mr. M.S.Reen)

ORDER (ORAL)**Hon'ble Mr. S.N. Terdal, Member (J)**

In view of the compliance affidavit, the CP is closed. Notices issued to the respondents are discharged. If the applicant is still aggrieved, he may seek appropriate remedy, as per law.

(A.K.Bishnoi)
Member (A)

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(S.N. Terdal)
Member (J)